

 INDIA SHELTER FINANCE CORPORATION LTD. POSSESSION NOTICE FOR IMMOVABLE PROPERTY	
Regd. Office:- Plot-15, 6th Floor, Sec-44, Institutional Area, Gurgaon, Haryana-122002. Branch Office:- Tirupati-1, Madanapalle-1 - Andhra Pradesh	
Whereas, the undersigned being the Authorised Officer of India Shelter Finance Corporation Ltd., under the Securitisation And Reconstruction of Financial Assets and Enforcement (Security) Interest Act, 2002 and in Exercise of Power conferred under Section 13(12) Read with Rule 3 of the Security Interest (Enforcement) Rules, 2002, issued a Demand Notice to the date noted against the account as mentioned hereafter, calling upon the borrower and also the owner of the Property/Surety to repay the Amount within 60 days from the date of the said notice. Whereas the owner of the Property and the other having failed to repay the amount, notice is hereby given to the under noted borrowers and the public in general that the undersigned has taken Possession of the properties described herein below in exercise of the powers conferred on him/her under Section 13(4) of the said act read with Rules 8 & 9 of the said Rules on the dates mentioned against each account. Now, the borrower in particular and the public in general is hereby cautioned not to deal with the properties and any dealing with the properties will be subject to the charge of India Shelter Finance Corporation Ltd. for an amount mentioned as below and interest thereon, costs, etc.	
Name of the Borrower/ Guarantor (Owner of the Property) & Loan Account Number	Description of the charged/Mortgaged Property
1) Katikala Hema W/o. G Rajasekar, 2) G. Rajasekar S/o. Bahaskar, Both are at Pudupatta, Tirupati, Andhra Pradesh-517505. Also at: Sy No. 158-1, old D.No.251, New D.No.1-2 village, Pudupatta Grama panchayat and Mandalam, Chittoor District, Andhra Pradesh-517505	Chittoor revenue district, Sri Balaji registration District - Tirupati, Chandragiri Sub. District, Tirupati rural Mandal, Pudupatta village Grama Panchayat No.55, Pudupatta village survey No.158-1, R.C.C. house, Old D.No.551, New D.No.1-204, bounded on: North: Raja Street, South: Lane Street, East: Houses of late K.Chengama naidu & G.Ragopal, West: House of Mahalakshmi wife of A. Murthiham measuring East to West on northern side 16.1/2 feet and East to West on southern side 18.12 feet and North to South both sides 55 feet with an extent of 962.5 Square feet or 107 Square yards, with in that site R.C.C. house constructed measuring East to West 16.1/62 feet and North to South 41.1/2 feet with a extent of 684.75 Square feet, along with a windows, frames doors electricity sewer connection No.1742, panchayat water tap connection house tax old assessment No. 450, new ass, essment No. 204, Fittings, Futures, along with easement rights thereon.
1) Dampella Kavitha W/o. D. Narasimhan, 2) Dampella Narasimulu S/o. Shivanna, 1 & 2 Are Residing At: D No 9-9, Guttamida Harjanavada, Bayyapagari, B.Kothakota, Chittoor, Andhra Pradesh-517525. Also at: Survey No.467-2, Bayyapagari palle Village accounts and Ram Panchayat, B.Kothakota Mandal, Amamaya district, Andhra Pradesh-517325	Andhra Pradesh-Annamah district-B.Kothakota Sub district, B.Kothakota Mandal-Bayyapagari village, Survey No.467-2 and bounded by: North: Road, South Vacant site belongs to others, East: Vacant site belongs to Ramakrishna, West: House of Ramalakshamma. Site measuring East to West both sides 35 feet, north to south both sides 40 feet or, in total 1400 square feet or 155.55 yards.
Loan Account No. HLMD-CHLONS00005079462/AP-10188873	Demand Notice Dated 14-07-2025 calling upon to all above mentioned in notice being to repay the amount mentioned in the notice being Rs. 535472/- Rupees Five Lakhs Thirty Five Thousand Four Hundred and Seventy Two Only) as of 10-07-2025 with further interest applicable from 11-07-2025 and cost till the date of the payment.
Place: Pudupatta, Bayyapagari, Date: 22-09-2026, Sd/ (Authorized Officer) For India Shelter Finance Corporation Ltd. FOR ANY QUERY PLEASE CONTACT: Mr Mandalam Ramesh (+91 9908062299) or Mr. Kalyan (7995705815)	

 CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Corporate office address:- Chola Crest, Super B, C54 & C55.4, Thiru Vi Ka Industrial Estate, Guindy, Chennai – 600 032	
POSSESSION NOTICE [(APPENDIX IV) [Under Rule 8(1)]	
WHEREAS the undersigned being the Authorised Officer of M/s. Cholamandalam Investment And Finance Company Limited , under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (54 of 2002), and in exercise of the powers conferred under Section 13(12) read with Rule 9 of the Security Interest (Enforcement) Rules, 2002 issued Demand Notice dated mentioned below under Section 13(2) of the said Act calling upon you being the borrowers (names and addresses mentioned below) to repay the amount mentioned in the said notice and interest thereon within 60 days from the date of receipt of the said notice. The borrowers mentioned herein below having failed to repay the amount, notice is hereby given to the borrowers mentioned herein below and to the public in general that the undersigned has taken possession of the property described herein below in exercise of powers conferred on me under sub-section (4) of Section 13 of the Act read with Rule 8 of the Security Interest (Enforcement) Rules, 2002. The borrowers mentioned here in above in particular and the public in general are hereby cautioned not to deal with said property and any dealings with the property will be subject to the charge of M/s. Cholamandalam Investment And Finance Company Limited for an amount as mentioned herein under and interest thereon. The borrower's attention is invited to provisions of sub-section (8) of Section 13 of the Act, in respect of time available, to redeem the secured assets.	
Sl. No.	Name and Address of the Borrowers & Loan A/c no.
1.	Loan Account Nos., LAP1HBD000191480 Mr/Mrs. GUNDA RAMESH YADAV Mr/Mrs. GUNDA ARUNA YADAV Both are R/o. at Plot no 266 Sy no 266 street no 1, Akkapuri colony Shadnagar Farooqnagar, Near sinduri dental hospital, Mahabubnagar, TELANGANA - 509216 Also at H.Nos. 7-111, 7-112 and 7-113, block no.7, jawahar nagar, Badepally village, jadcherla mandal, mahabubnagar dist, telangana State - 509301
Date of Demand Notice	O/S AMT
09-07-2026	Rs.2095813/- (Rupees Twenty lakhs Ninety Five Thousand Eight Hundred Thirteen only) against as on 09-07-2026 and interest thereon.
Description Of The Property Possessed	Date Of Possession
All that the piece and parcel of the House No.7-111 & 7-112, 7-113 Assessment No.1193002308, 1193002309, 1193002310, admeasuring 103.91Sq.Yards, Equivalent 86.88Sq.Mtrs, having plinth area R.C.C. 1290.00Sq.Feet, Place Situated at Badepally Village of Jadcherla Municipality & Mandal Mahabubnagar Telangana State, Document No.3811 of 2025. Under SRO,Jadcherla, and Bounded by : East: 3 Feets Seri, Open Plot of M.Ramulu West:C.C Road North: 3 Feets Seri and House of Imam South: House of Gunda Ramesh Yadav.	Possession Notice: 18-09-2026
DATE : 18-09-2026 Place :Jadcherla	
AUTHORIZED OFFICER CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED	

FORM A PUBLIC ANNOUNCEMENT	
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)	
FOR THE ATTENTION OF THE CREDITORS OF SURYAJYOTI INFOTECH LIMITED	
RELEVANT PARTICULARS	
1. Name of corporate debtor	M/s. Suryajyoti Infotech Ltd
2. Date of incorporation of corporate debtor	16th March, 2000
3. Authority under which corporate debtor is incorporated / registered	Registrar of company (RoC), Hyderabad
4. Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U72200TG2000PTC033891
5. Address of the registered office and principal office (if any) of corporate debtor	2nd Floor, Surya Towers 105, SP Road, Secunderabad – 500003, Telangana
6. Insolvency commencement date in respect of corporate debtor	18th September 2026
7. Estimated date of closure of insolvency resolution process	17th March 2027
8. Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Kaspa Venu Gopal IBBI Registration No. IBI/PA-001/IP-P/01661/2019-2020/12580
9. Address and e-mail of the interim resolution professional, as registered with the Board	Address Registered with IBBI: 201 Vamsi Nivas, KPHB Phase 5, Back Side Malaysian Township, Kukatpally, Telangana – 500072 Email-id registered with IBBI: kaspavenugopal@gmail.com
10. Address and e-mail to be used for correspondence with the interim resolution professional	7/21735 & 1813, Fourth Floor, Sree Sai Yoghita Nilayam, Plot No. 4, Road No. 1, Czech Colony, Sanath Nagar, Hyderabad 500018 Process e-mail id: crsp_suryajyotinfotech@efficaxindia.com
11. Last date for submission of claims	02nd October, 2026
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA
13. Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA
14. (a) Relevant Forms and (b) Details of authorized representatives are available at:	a) Weblink for downloading forms: https://ibbi.gov.in/home/downloads b) NA

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of the corporate insolvency resolution process of the M/s. SURYAJYOTI INFOTECH LTD vide order dated 18th September 2026. The creditors of M/s. Suryajyoti Infotech Ltd, are hereby called upon to submit their claims with proof on or before 02nd October 2026 to the interim resolution professional at the address mentioned against entry No. 10. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.

Mr. Kaspa Venu Gopal Interim Resolution Professional IBBI Registration No. : IBI/PA-001/IP-P/01661/2019-2020/12580 IBBI Registered Address: 201 Vamsi Nivas, KPHB Phase 5, Back Side Malaysian Township, Kukatpally, Telangana – 500072 Correspondence Address: 7/21735 & 1813, Fourth Floor, Sree Sai Yoghita Nilayam, Plot No. 4, Road No. 1, Czech Colony, Sanath Nagar, Hyderabad 500018 Process Email id: crsp_suryajyotinfotech@efficaxindia.com IBBI Registered Email id: kaspavenugopal@gmail.com AFA Valid up to - 30-06-2027	
Date: 22nd September 2026	Place: Hyderabad

SALE NOTICE FOR SALE OF IMMOVABLE PROPERTIES	
E-Auction Sale Notice for Sale of Immovable Assets under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to Rule 8 (6) of the Security Interest (Enforcement) Rules, 2002. Notice is hereby given to the public in general and in particular to the Borrower (s) and Guarantor (s) that the below described immovable property mortgaged/charged to the Secured Creditor, the constructive/ physical/ symbolic possession of which has been taken by the Authorised Officer of the Bank/ Secured Creditor, will be sold on "As is where is", "As is what is", and "Whatever there is" on the date as mentioned in the table herein below, for recovery of its dues due to the Bank/ Secured Creditor from the respective borrower (s) and guarantor (s). The reserve price and the earnest money deposit will be as mentioned in the table below against the respective properties.	
DATE AND TIME OF E-AUCTION: 15-10-2026 BETWEEN 11.00 AM TO 04.00 PM Last date for payment of EMD: 15-10-2026 Before 3.00 PM Bid Increase Amount : Rs.10,000/-	
1) Name of the Borrower: M/s.GSR Printers, represented by Two Partners: 1.Shri Gottipati Narendara Kumar and 2. Shri Ravela Satyanarayana (A/C No 046500IB00000345)	
1. 12,590/8, Samrajyam nivas, Sundarayaya nagar, Tadepalli, Guntur Dist, AP-522 501, 2. 31-3-4a/1, Venkata ramaiah street, Machavaram, Vijayawada - 520 004.	
Guarantors: Smt Tummala Durga Bhavani, W/o Krishna Prasad, D.No.12-23, Opp Indian overseas bank, Penamalur Mandal, Poranki, AP-521 137.	
Name of the Branch: Convent Street, Vijayawada (046500) Demand Notice 13(2) dated: 07-07-2025 Outstanding Amount as on: 30-07-2026 is Rs.1,56,88,625.35/- further interest, costs, charges etc	
Possession Date: 25-09-2025 Nature of Possession: Physical Description of the Immovable Properties Mortgaged/ Owner's Name (mortgagors of property(ies)) : Printing Machinery located at D.No.32-27-1, Opp. Bank of India, Zonal Office, SRO, Gunadala Building, Maruthi Nagar, Eluru Road, Vijayawada - 520 004 belonging to M/s.GSR Printers, represented by Managing Partner Mr. Gottipati Narendra Kumar S/o. Ramadasu	
Reserve Price: Rs.67,50,000/- Earnest Money Deposit: Rs.6,75,000/- Details of the encumbrances known to the secured creditors : Nil Encumbrances TERMS AND CONDITIONS OF E-AUCTION SALE: 1) The Sale shall be subject to the Terms & Conditions prescribed in the Security Interest (Enforcement) Rules 2002 and to the following further conditions. 2) The properties are being sold on "As is where is", "As is what is" and "Whatever there is" Basis. 3) The Particulars of Secured Assets specified in the Schedule hereinabove have been stated to the best of the information of the Authorised Officer, but the Authorised Officer shall not be answerable for any error, misstatement or omission in this proclamation. 4) The Sale will be done by the undersigned through e-auction platform provided at the Website https://BAANKNET.COM on 15.10.2026 between 11.00 AM to 4.00 PM. 5) For detailed term and conditions of the sale, please refer https://BAANKNET.COM & www.pbndia.in	
STATUTORY SALE NOTICE UNDER RULE 8(6) /r/w 9(1) OF THE SARFAESI ACT, 2002 Date : 18-09-2026 Place : Vijayawada Authorised Officer Punjab National Bank	

 GOLD AUCTION NOTICE GSTN - 37AABCT0343B1ZX	
Registered Office: Muthoot Finance Limited, NH Bypass, Palairavuttam, Kochi-682 028, Kerala, India. CIN: L65910KL1997PLC011300, Ph:+91 484 4804000, 2396884, 2394712. mails@muthootgroup.com, www.muthootfinance.com	

Notice is hereby given for the information of all concerned that Gold Ornaments pledged with under mentioned branches of the company, which were overdue for redemption and which have not been redeemed so far in spite of repeated notices, will be auctioned at concerned districtwise auction centers mentioned below. In any case if the auction could not be conducted on the 1st Auction date, the Auctioneer is having the right to postpone the auction to following 2nd/3rd auction dates or on subsequent dates at given centers without any further notice. Any change in auction date will be published at the place of auction.

District- MEHBOOBNAGAR Auction centre:- MUTHOOT FINANCE LTD,no 30-127 First Floor,Amarkrishna Loadge, Sg Road, Jadcherla.509301, MEHBOOBNAGAR, TELANGANA. 1st Auction Date:- 27.10.2026,05:00PM 2nd Auction Date:- 31.10.2026,05:00PM 3rd Date:- 05.11.2026,05:00PM
ACHAMPET - (TE)(4572)- MSL- 7819, 1781, 8033, SRS- 311, AMANGAL - (AP)(4278)- MSL- 15254, 15284, 15331, 15585, 15774, MAL- 10393, LMS- 75, GAOWAL - (AP)(3099)- MSL- 14820, 14840, 14844, 15081, 15356, 15358, 15432, 15490, 15592, 15613, 15660, 15661, 15765, MAL- 13922, 14096, 14188, MHL- 1220, 729, 1275, 1613, IEJEA - (AP)(3783)- MSL- 13589, 13805, 13815, 13838, 13897, 13926, MHL- 912, ZIP- 112, JADCHERLA-(AP)(2214)- MSL- 25036, 25039, 25125, 25451, MAL- 15628, 15675, MHL- 1917, 2509, KALKAVURUTHY-(AP)(2455)- MSL- 24171, 24482, 24550, 24637, 24798, 24999, MHL- 328, 1274, SRS- 547, MBL- 5902, ZIP- 192, KOLLAPUR - (AP)(4380)- MSL- 7352, 7787, 7807, 7808, 7831, 8002, MAL- 8806, SRS- 292, KOTKATHOTA - (AP)(3865)- MSL- 16013, 15241, 15398, 15638, 15745, 15807, 15860, 16018, 16123, MAL- 14766, MAL- 7016, ZIP- 34, MAHAABOOB NAGAR- PADMAVATHI COLONY(3388)- MSL- 11654, 11658, 11753, 11828, MAL- 5918, MHL- 1234, 1235, 1266, MAHAABOOB NAGAR-(AP)(2213)- MSL- 30907, 29609, 29869, 30134, 30299, 30312, 30400, 30402, 30422, 30438, 30545, 30563, 30605, 30621, 30690, 30695, 30702, 30705, 30866, MHL- 1317, 1670, MBL- 6723, MAKHTHAL - (TE)(4905)- MSL- 1558, 1582, 1607, TMS- 201, NAGAR KURNOOL-(AP)(2805)- MSL- 18281, 18601, 18837, 18872, 18967, 19155, MAL- 15584, MHL- 1120, 1164, 1286, 816, 1008, 1079, 1167, 1472, 1496, SRS- 377, 371, PEBBAIR - (AP)(3904)- MSL- 10206, MHL- 869, WANAPARTHI - (AP)(3715)- MSL- 14882, 14923, 15205, 15445, 15542, 15524, MAL- 8940, MHL- 1955,

Low Quality/Low touch/insufficient weight deduction accounts details- AMANGAL - (AP)(4278)- HV5- 144, JADCHERLA-(AP)(2214)- HIR- 50, KOTKATHOTA - (AP)(3865)- HVT- 29, MAHAABOOB NAGAR-(AP)(2213)- MSL- 46848, NAGAR KURNOOL-(AP)(2805)- SIR- 37, NARAYANPET - (TE)(4791)- HIR- 88, WANAPARTHY - (AP)(3715)- MVT- 15,

District- KURNOOL Auction centre:- Muthoot Finance Ltd,D.No-40/838 First Floor Near Sbi Main Branch N.R Pet Park Road Kurnool, Kurnool, Andhra Pradesh-518001. 1st Auction Date:- 27.10.2026,02:00PM 2nd Auction Date:- 31.10.2026,02:00PM 3rd Date:- 05.11.2026,02:00PM
ADONI-(AP)(2887)- MSL- 19796, 19954, 19989, 20133, 20187, 20216, 20306, 20336, 20342, 20344, 20371, 20412, 20427, 20520, 20530, 20556, 20641, 20770, 20822, MAL- 12390, 12917, MHL- 557, 758, SRS- 346, ALLAGADDA - (AP)(3503)- MSL- 20989, 19964, 19991, 20057, 20185, 20564, 20633, 20678, 20712, 20734, 20756, 20790, 20805, 20816, 20854, 20855, 20871, 20879, 20885, 20910, 20911, 20924, 20958, 21009, 21117, 21125, 21156, 21212, 21235, 21243, 21376, 21418, 21419, MAL- 9653, 10309, 10664, 10672, 10691, 10701, MHL- 474, 1369, SRS- 329, 350, 397, 408, SRS- 246, 2730, 2731, 2747, 2749, 2949, 3160, ATMAKUR-(AP)(2547)- MSL- 20805, 20910, 20753, 20763, 20806, 20849, 20853, 20874, 20883, 20975, 21060, 21040, 21072, 21131, 21133, 21180, 21188, 21210, 21234, 21226, 21284, 21289, 21313, 21369, 21384, 21399, MAL- 10763, MHL- 435, 591, TMS- 353, SRS- 372, 601, SRS- 411, BANAGANAPALLI - (AP)(3542)- MSL- 12105, 12166, 12167, 12203, 12212, 12213, MAL- 7526, MHL- 1039, 1226, BETHAMCHERLA - (AP)(3701)- MSL- 12704, 17348, 17581, 17653, 17675, 17709, 17488, 17860, 17861, 17895, 17912, 17957, 17964, 18040, 18191, 18197, 18248, MAL- 13996, 14031, 14314, 14380, 14508, MHL- 1073, 1228, MSL- 54, DHONE - (AP)(3115)- MSL- 15772, 15780, 15834, 15837, 15891, 15964, 15973, 15984, 15998, 16009, 16030, 16037, 16099, 16089, 16170, 16171, 16191, 16225, 16228, MHL- 591, 885, KALLUR-(AP)(2694)- MSL- 15356, 14550, 14696, 14856, 14944, 15093, 15108, 15199, 15214, 15302, 15394, 15522, MHL- 417, 393, SRS- 220, KODUMUR-(AP)(2801)- MSL- 10918, 10936, 11059, MAL- 9003, SRS- 221, KOILAKUNTALA - (AP)(4571)- MSL- 8264, 8529, 8543, 8734, 8742, 8867, 8974, 8996, MAL- 4100, 4193, 4340, MHL- 1514, 1414, 1493, 1781, SRS- 217, MHL- 3555, KURNOOL - N.R PET(2023)- MSL- 16771, 16773, 16777, 16863, 16900, 16904, 16955, MAL- 6040, MHL- 916, 1177, TMS- 241, ZIP- 16, KURNOOL - PARK ROAD(3160)- MSL- 11140, 11229, 11368, MHL- 586, 688, 831, KURNOOL - VENKATARAMA COLONY(3640)- MSL- 16283, 16314, 16496, 16575, 16576, MAL- 6350, MHL- 1081, MHL- 1206, KURNOOL- PULA BAZAR(3717)- MSL- 11492, 11639, 11729, 11749, MHL- 907, 945, KURNOOL(0706)- MSL- 63809, 64207, 64378, 64463, 64503, 64522, 64568, 64627, 64655, 64677, 64691, 64762, 64804, 64880, 64964, 64967, MAL- 16818, MHL- 2317, 2363, 2369, 2375, 2376, 2501, 2668, 2744, TMS- 338, SRS- 408, 276, MHL- 6046, MAL- 17417, KURNOOL-GAYATHRI ESTATE(2352)- MSL- 26925, 27288, 27319, 27372, 27418, 27427, 27760, MAL- 9931, MHL- 1502, SRS- 453, 470, 473, 477, MHL- 580, KURNOOL-UCON SHOPPY(2618)- MSL- 13769, 13857, 13962, 14178, 14180, 14189, 14213, 14238, 14265, 14332, MHL- 804, 808, 961, TMS- 370, SRS- 201, BTS- 16, MHL- 13128, NANDIKOTUR-(AP)(2619)- MSL- 21245, 21265, 21439, 21427, 21584, 21604, 21614, 21623, 21626, 21832, 21838, 21864, 21920, 21885, 21894, 21930, 21946, 21964, 21967, 21982, 21983, 22027, 22044, MAL- 15394, 14615, 15364, 15443, MHL- 792, 995, 1097, SRS- 280, NANDVAL - BYRMAL STREET(3659)- MSL- 11050, 11080, 11183, 11212, 11358, 11386, 11402, 11425, 11430, 11455, 11478, 11479, MAL- 5914, 5915, SRS- 148, NANDVAL(0688)- MSL- 53422, 53571, 53777, 53965, 53992, 54045, 54046, 54133, 54223, 54224, 54301, 54331, 54340, 54367, 54375, 54382, 54454, 54469, 54475, 54484, 54541, 54626, 54645, 54649, 54677, 54684, 54693, 54697, 54752, 54755, 54764, 54765, 54766, 54775, 54780, 54797, 54810, 54826, 54899, 54909, 54923, 54937, 54951, 54977, 54978, 54980, 54981, 54982, 54983, 54984, 54985, 54986, 54987, 54988, 54989, 54990, 54991, 54992, 54993, 54994, 54995, 54996, 54997, 54998, 54999, 55000, 55001, 55002, 55003, 55004, 55005, 55006, 55007, 55008, 55009, 55010, 55011, 55012, 55013, 55014, 55015, 55016, 55017, 55018, 55019, 55020, 55021, 55022, 55023, 55024, 55025, 55026, 55027, 55028, 55029, 55030, 55031, 55032, 55033, 55034, 55035, 55036, 55037, 55038, 55039, 55040, 55041, 55042, 55043, 55044, 55045, 55046, 55047, 55048, 55049, 55050, 55051, 55052, 55053, 55054, 55055, 55056, 55057, 55058, 55059, 55060, 55061, 55062, 55063, 55064, 55065, 55066, 55067, 55068, 55069, 55070, 55071, 55072, 55073, 55074, 55075, 55076, 55077, 55078, 55079, 55080, 55081, 55082, 55083, 55084, 55085, 55086, 55087, 55088, 55089, 55090, 55091, 55092, 55093, 55094, 55095, 55096, 55097, 55098, 55099, 55100, 55101, 55102, 55103, 55104, 55105, 55106, 55107, 55108, 55109, 55110, 55111, 55112, 55113, 55114, 55115, 55116, 55117, 55118, 55119, 55120, 55121, 55122, 55123, 55124, 55125, 55126, 55127, 55128, 55129, 55130, 55131, 55132, 55133, 55134, 55135, 55136, 55137, 55138, 55139, 55140, 55141, 55142, 55143, 55144, 55145, 55146, 55147, 55148, 55149, 55150, 55151, 55152, 55153, 55154, 55155, 55

